

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-518**  
(IB)-441(PB)/2018  
IA-1234/2022, CA-270/2019

**IN THE MATTER OF:**

Bank of India

**.....Applicant**

**Vs.**

M/s. Advance Navotpad Surfactants Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) in Liq

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Liquidator : Adv. Sarwar Raza & Adv. Mohd. Waseem Akram

**ORDER**

Due to paucity of time, list this matter on **08.08.2024.**

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**